

OFFICE OF THE DISTRICT & SESSIONS JUDGE, SOUTH-EAST DISTRICT
SAKET COURTS COMPLEX: NEW DELHI

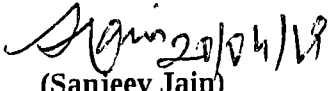
NOTICE

In pursuance to Order No. 01/19 dated 22.02.2019 of the Ld. District & Sessions Judge (South-East), applications were invited on the prescribed proforma as per Annexure-I, from the advocates practicing at Saket Court Complex who fulfill the eligibility criteria as mentioned below, for preparing panel of 15 Local Commissioners for South-East District, Saket Court Complex, New Delhi for the purposes of recording of evidence in Civil Cases and Receivers under the SARFAESI Act and in other Civil & Criminal Cases for a period of two years latest by 29.03.2019. The last date of depositing the applications has now been extended upto 04.05.2019.

Now, the applications duly filed should be submitted in the General Branch, South-East District, Saket Courts Complex, New Delhi on all working days between 10:00 a.m. to 05.00 p.m. latest by 04.05.2019 through Receipt and Issue Branch (South-East) District.

“Criteria: Applicant should be a practicing advocate, enrolled with of the Saket Bar Association (Regd.) with 3 to 7 years standing at the Bar .

Note : *The Advocates who already applied for the above said vacancies in the District (South East) need not to apply again.*

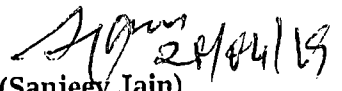

(Sanjeev Jain)
OIC, General Branch/SED
Saket Courts, New Delhi

7262-7278
No. _____/Genl./SE/Saket/2019

New Delhi, dated 20/04/19

Copy forwarded for information, compliance and necessary action to :-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Ld. District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
3. PS to the Ld. District & Sessions Judge (South-East), Saket Courts Complex, New Delhi.
4. The Secretaries of all Bar Associations at Saket, Tis Hazari, Karkardooma, Rohini, Dwarka, and Patiala House Courts/New Delhi Bar Association with a request to affix on notice boards.
5. Care Taking Branches of all District Courts Complexes, at Delhi with request to affix on notice boards.
6. For uploading on the website of Delhi District Courts, as well Saket Court complex, through LAYERS.


(Sanjeev Jain)
OIC, General Branch/SED
Saket Courts, New Delhi

Date : _____

From :

Name of applicant : _____
 Enroll. No. of Bar _____
 Council of Delhi _____
 Residential Address _____
 with Phone No. _____

Self Attested
 Photograph of the
 applicant

To

The Ld. District & Sessions Judge (South-East)
 District Courts Complex : Saket
 New Delhi.

Sub. : Application for Empanelment of Local Commissioner for South-East District, Saket Courts Complex, New Delhi for the purposes of recording of evidence in Civil Cases and Receiver under SARFAESI Act and in other Civil & Criminal Cases.

Respected Sir,

Please accept my application on the subject mentioned above. My particulars are as under : -

| | | |
|-----|--|--|
| 1. | Name | |
| 2. | Father's/Husband's Name | |
| 3. | Date of Birth | |
| 4. | Date of Enrollment as an Advocate with Bar Council of Delhi alongwith Enrollment No. (Attach Enrollment Certificate). | |
| 5. | Registration No. / Membership No. of the Saket Bar Association with date (Attach proof). | |
| 6. | Chamber No. (if allotted) at Lawyers' Chambers Block, Saket Courts Complex, New Delhi. (Attach a copy of allotment letter or allotment order). | |
| 7. | Residential Address with Telephone No. (Attach proof) | |
| 8. | Official Address with Telephone No. (Attach proof) | |
| 9. | Court where mainly practicing | |
| 10. | Whether earlier empaneled / appointed as Local Commissioner or Receiver ? If yes, give details. | |
| 11. | Whether applicant is on any other panel of Local Commissioner. If so, give details. | |
| 12. | Whether advocate with disability and/or advocate who is divorcee/widow/single ? Please specify. | |
| 13. | Any special reason, the applicant wants to adduce in support of his/her application. | |

Yours faithfully

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 Name of applicant